

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/37 & 38/ 2016
IN
PETITION NUMBER : TCP/203/2016
NAME OF THE PETITIONER(S) : T. Shanmugam
NAME OF THE RESPONDENT(S) : Fabrichem (Trichy) Pvt Ltd & 2 Others
UNDER SECTION : 397/398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1. K. SENGHIL KUMAR

Petitioner

[Signature]
30/1/17

2. K. RAVI

Respondent

ORDER

Applicant in CA No.37 & 38 of 2016 Present. Counsel for Respondent called but absent. No representation. Counsel for Petitioner undertakes to inform the next date of hearing to the Counsel for the Respondent. Accordingly, the Counsel for Petitioner is directed to send the communication. Put up on 14/2/2017 at 10.30. A.M.

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)